

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

E.P. No. 2 of 2014 in
Appeal No.176 of 2011

Dated : 08th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

PPN Power Generating Co. Pvt. Ltd. ... Petitioner(s)

Versus

Tamil Nadu Generation & Distribution Corporation Ltd.Respondent(s)

Counsel for the Petitioner(s) : Mr. Jayant Bhushan, Sr.Adv.
Mr. Rahul Balaji
Mr. Senthil Jagadeesan
Mr. Govind Manoharan

Counsel for the Respondent (s): Mr. R. Venkataramani, Sr. Adv.
Mr. S. Vallinayagam
Ms. Neelam Singh
Mr. Yashraj Singh

ORDER

We have heard the Learned Senior Counsel for both the Parties. They are directed to file their comprehensive Written Submissions on or before 17.10.2014 after serving copy on the other side.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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